

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P. 43/2004

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Tresorie Traders Pvt. Ltd.
V/s
Club Cabbana Recreations Pvt. Ltd.

Section: 397-398, 247(1) of Companies Act, 1956

ORDER

Adv. Saba Khan i/b Rashmikant and Partners for the Petitioner/Applicant through VC. None has appeared for respondent Nos. 1 and 2. Adv. Sonal Sengar appeared for the Respondent No. 3 to 5. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)